



RRD/RD-4/DJ/1437/9101/2026

Order Releasing of Bank Accounts, Demat Accounts and Mutual Fund Folios

Attachment Proceeding No. 15434 and 15435 of 2026

Certificate No. 9101 of 2026

The Principal Officer /

Chairman & Managing Director/ CEO

All the Banks in India / All the Mutual Funds in India

NSDL/CDSL, Mumbai

Attachment Proceeding Nos. 15434 and 15435 of 2026 - Release of attachment of bank accounts/ lockers, Demat accounts & Mutual Fund folios

1. Whereas a Recovery **Certificate No. 9101 of 2026** dated 05.05.2026 has been drawn up by the Recovery Officer in the above proceedings for recovery of a sum **Rs.5,21,000.00/- (Rupees Five Lakh and Twenty Thousand Only)** along with further interest, all costs, charges and expenses etc. against **Nilesh Pramodbhai Shah (HUF) [PAN: AADHN5042C] ["Defaulter"]**.
2. And whereas Notices of Attachment in the above proceedings dated 05.06.2026 were issued attaching the bank accounts, demat accounts and mutual fund folios of the Defaulter;
3. And whereas SEBI has recovered the entire outstanding amount including interest and costs, towards full and final settlement of the demand raised in the aforesaid recovery certificate.
4. In view of the above, you are hereby directed to release the bank accounts/ lockers/ demat accounts/ mutual fund folios of the Defaulter attached, if any, pursuant to the above said Notices of Attachment.

Given under my hand and seal at Mumbai on this 31st day of August, 2026.

SEAL



Copy to:

Nilesh Pramodbhai Shah (HUF)

(PAN: AADHN5042C)

Address: 12 Mukund Nagar Flat No 103 Sujay Garden Saymbhu Building Swarget Pune 400037.

K. Jadhav

RECOVERY OFFICER

Kirtikumar Jadhav
कीर्तिकुमार जाधव
General Manager & Recovery Officer
महाप्रबंधक एवं वसूली अधिकारी
Securities and Exchange Board of India
भारतीय प्रतिभूति एवं विनियम बोर्ड
Mumbai
मुंबई